

question to Starred Question No. 169 on the 26th August, 1954 and state whether the proposed factory for producing soda ash would be a private enterprise or a State enterprise or a combination of both?

The Minister of Commerce (Shri Karmarkar): It is not possible to say at this stage what the exact nature of the enterprise will be.

Shri Meghnad Saha: May I know what are the special reasons for selecting this site which has neither raw materials nor a good market?

Shri Karmarkar: Which site?

Mr. Speaker: The site which is proposed.

Shri Karmarkar: The position is that it is not yet proposed to have any specific site.

INDIAN NATIONALS IN BURMA

*1021. **Shri Bishwa Nath Roy:** Will the Prime Minister be pleased to state whether the attention of Government has been drawn to the fact that the Indian nationals employed in Burma are not allowed to remit to India amounts in excess of Rs. 50 per month per head even from their own savings?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): Indian nationals in Burma are permitted to remit to India by money order upto a limit of Rs. 40 (Rupees forty) per head per month without exchange control. If the monthly income exceeds Rs. 200 normally 50 per cent. of the income is allowed to be remitted to India.

Shri Bishwa Nath Roy: May I know whether Government have taken any steps for removal of these restrictions?

Shri Anil K. Chanda: These are general restrictions in Burma.

Shri Bishwa Nath Roy: May I know whether Government have any information about the amount of deposits in the banks of Burma held by Indian nationals?

Shri Anil K. Chanda: No, I do not think we have that information.

Shrimati Ila Palchoudhury: May I know whether the same restrictions exist for Burmese nationals in India?

Shri Anil K. Chanda: Not that I am aware of.

DIESEL ENGINE

*1022. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to refer to the answer to Starred Question No. 317 on 31st August, 1954, and state:

(a) whether it is a fact that even under the changed position referred to in part (a) of the answer, 70 per cent. of the installed capacity of Diesel Engine Manufacturing Industry is idle;

(b) if not, the latest figure regarding the percentage of idle capacity; and

(c) whether it is also a fact that in the matter of purchase of Diesel Engines Government issues instructions to purchase specific foreign makes only?

The Minister of Commerce (Shri Karmarkar): (a) No, Sir.

(b) The capacity usually claimed by an industry is higher than the actual rated capacity or its effective capacity. Any attempt to work out the idle capacity of an industry in terms of percentages will, therefore, be only misleading. In the diesel engine industry, however, it is understood that the factories have not confined their production to diesel engines alone. Other types of machinery are also being produced.

(c) No, Sir. On the other hand, Government's desire is that all our requirements should be met from indigenous products.

Shri V. P. Nayar: In view of the fact that Government have admitted in the question which is referred to in this question and stated that a number of foreign-made diesel engines were purchased for Government purposes, and also in view of the fact that the diesel industry has much of